HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Through Virtual Mode)

WP (Crl.) No. 587/2019

Rouf Ahmad Malik Petitioner/Appellant(s)

Through:- Mr. Wajid Haseeb, Advocate

V/s

State of J&K & anr.Respondent(s)

Through:- Mr. M. A. Chashoo, AAG

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Mr. M. A. Chashoo, learned AAG, seeks and is granted last and final opportunity of one week to produce the detention record.

List on 30.06.2020.

(Sindhu Sharma) Judge

SRINAGAR 24.06.2020 Ram Murti